Annexure-2 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020 Name of the corporate debtor: Jay Polypack Private Limited; Date of commencement of CIRP: 21.10.2020 NCLT order C.P. (IB) No. 587/NCLT/AHM/2018 dated 27.05.2020 List of creditors as on: 19.02.2021

List of unsecured financial creditors belonging to any class of creditors (Amount in $\overline{\boldsymbol{\tau}})$

	Name of Identification creditor No.		Details of claim received		Details of claim admitted					Amount of contingent	Amount of any mutual		Amount of claim under verification	Remarks, if any
•			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		% of voting share in CoC	claim	dues, that may be set- off	admitted	vermeation	
							NIL							